

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No.356(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: M/s. Galaxy Management Services Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Rajiv Dewan, Advocate		
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	For the Respondent (s)	: Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.		
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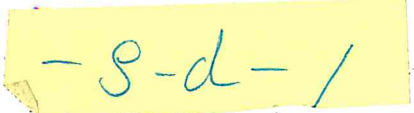
Mr. Manish Raj, Company Prosecutor for ROC,
Delhi

ORDER

Reply of the ROC is already on record. The paper book to be supplied to the Id. Standing Counsel of the Income Tax Department. Last opportunity is granted to the Income Tax Department for their objections, if any.

To come up on 10th January, 2018. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)